

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 04.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1806/2023, IA (IBC)/440/2023 in Company Petition IB/88/2022
NAME OF THE COMPANY	Viceroy Bangalore Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	Edelweiss Asset Reconstruction Company Ltd
NAME OF THE RESPONDENT(S)	Viceroy Bangalore Hotels Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1806/2023

Present: Ld. Counsel Mr. G. Bhupesh for the Applicant.

Ld. Counsel Mr. Raja Shekhar Rao Salvaji for the Respondent No.3.

It is stated by the Ld. Counsel for the Respondent No.3 that counter has been e-filed. Let physical copy of the counter be filed by the next date of hearing. **Matter is adjourned to 04.06.2024.**

IA (IBC)/440/2023

Present: Ld. Counsel Mr. G. Bhupesh for the Applicant.

Ld. Counsel Mr. Raja Shekhar Rao Salvaji for the Respondent No.1.

Pleadings stand completed. For hearing, **matter is adjourned to 04.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)